

-ITEM NO.14

REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10164/2013
DINESH PRATAP SINGH Petitioner(s)

VERSUS

STATE OF U.P Respondent(s)
(with appln. (s) for exemption from filing c/c of the impugned
order and exemption from filing O.T. and impleadment as party
respondent and permission to file additional documents and stay and
office report)

Date : 11/04/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Simarpal Singh Sawhney, Adv.
Ms. Liz Mathew, Adv.

For Respondent(s) Mr. Nishant Bishnoi, Adv.
Mr. Saurabh Ajay Gupta, Adv.

Mr. Rajeev Dubey, Adv.
Ms. Pragati Neekhara, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent No.1 has already filed the counter affidavit.
The Ld. Counsel for the respondent No.2 has failed to file the
counter affidavit within the period stipulated under the rules.
Viewed, in that context, the matter shall be processed for listing
before the Hon'ble Court, under the rules.

(M V RAMESH)

Registrar

MG